

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 1536/2019

The 20th day of May, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Dilli Atithi Shikshak Sangh,
Represented through:
Vice President, Shri Sumit Yadav,
Aged 27 years,
S/o Shri Brahm Prakash Yadav,
R/o H.No.7, Ext.2B, Gali No.05,
Nangloi, Delhi. .. Applicant

(By Advocate : Shri Anmol Pandita)

Versus

1. Govt. of NCT of Delhi,
Through the Chief Secretary,
Govt. of NCTD,
Nava Sachivalya,
I.P. Estate, New Delhi.
2. Directorate of Education,
Govt. of NCT of Delhi,
Through its Director,
Planning Branch,
Old Patrachar Building,
Timar Pur, Delhi-110054. .. Respondents

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter taken up for hearing, learned counsel for the applicant, having noticed that the O.A. is filed by the Association alone without there being any individual affected

party and that the O.A. is not maintainable, seeks leave of this Tribunal to withdraw the O.A. with liberty to file a better O.A., in accordance with law.

2. Accordingly, the O.A. is dismissed as withdrawn. No order as to costs.

(NITA CHOWDHURY)
Member (A)

(V. AJAY KUMAR)
Member (J)

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